

MINUTES OF THE MEETING NO.08 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.12.2023 AT 3:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.08 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 3:00 PM on 22.12.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting: -

- i. Dr. Puneet Ranjan, Livestock Officer, DoAHD
- ii. Nitin Bharati, Section Officer, Ministry of Mines
- iii. Kapil Kumar, Under Secretary, MoP&NG
- iv. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoA&FW
- v. Niranjan Lal, Director-UPP, Department of Fertilizer

In attendance:

- i. Shri S.K. Mohapatra , Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 195 applications were considered by the EFC, out of which 23 cases were approved including 12 ex-post facto cases, 62 cases were rejected & close including the application withdrawn and remaining 110 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00 000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	COTTONWOOD	HQRXEXLAPPLY00 001921AM23	LIVE PLANTS- TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Closed. EFC has decided to close the case as the item is free for exports.
3	JAY JAY SERVICES	HQRXEXLAPPLY00 002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
4	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY00 000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.

5	DHARINI AGRO EXPORT	HQRXEXLAPPLY0000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
6	AAR BEE MACHINERIE S PVT LTD	HQRXEXLAPPLY00001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
7	KAVERI SEED COMPANY LTD.	HQRXEXLAPPLY00001201AM24	Hybrid Rice (Paddy) KRHP497 Seeds/ Hybrid Rice (Paddy) KRHP425 Seeds	14.08.2023	Deferred due to want of comments / NOC from DoA&FW.
8	M/S AGARWAL PIRAI KENDRA	HQRXEXLAPPLY00001269AM24	PADDY	30.08.2023	Deferred due to want of comments / NOC from DoA&FW.
9	ANANT FOODS	HQRXEXLAPPLY00001271AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	31.08.2023	Deferred due to want of comments / NOC from DoA&FW.
10	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY00001312AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
11	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001316AM24	PREMA/ MINGLI/ DAYO	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
12	MERHABA INTERNATIONAL	HQRXEXLAPPLY00001317AM24	Bamboos-TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
13	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00001325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP-1068	20.09.2023	Deferred due to want of comments / NOC from DoA&FW.
14	K K FOODS	HQRXEXLAPPLY00001352AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2023	Deferred due to want of comments / NOC from DoA&FW.
15	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001335AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
16	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001334AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.

17	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001333AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
18	SHREE BABA INDUSTRIES	HQRXEXLAPPLY00001356AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30.09.2023	Deferred due to want of comments / NOC from DoA&FW.
19	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY00001377AM24	Onion Seeds	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
20	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY00001378AM24	Non-Basmati Rice In Husk (Paddy) OTHER THAN SEED QUALITY	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
21	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY00001395AM24	Non-Basmati Rice In husk (Paddy)	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.
22	M/S DURGA JI TRADERS	HQRXEXLAPPLY00001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.
23	BHAWANI TRADERS	HQRXEXLAPPLY00001398AM24	NON BASMATI RICE IN HUSK(PADDY)	15.10.2023	Deferred due to want of comments / NOC from DoA&FW.
24	OM TRADING COMPANY	HQRXEXLAPPLY00001413AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	19.10.2023	Deferred due to want of comments / NOC from DoA&FW.
25	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00001414AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to comments / NOC from DoA&FW received vide OM. No. 1-170/2023-S.D. IV (290th Exim--Export-27) dated 27.12.2023 observing the quantity of the proposed item on higher side. In view of above, the case is deferred for the time being.
26	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00001415AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to comments / NOC from DoA&FW received vide OM. No. 1-170/2023-S.D. IV (290th Exim--Export-26) dated 27.12.2023 observing the quantity of the proposed item on higher side. In view of above, the case is deferred for the time being.

27	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00 001419AM24	Hy. Paddy Seeds MHC2 (MRP 5631)	23.10.2023	Approved on the basis of comments / NOC from DoA&FW are received OM No. 1-167/2023-SD.IV (287th EXIM - Export - 13) dated 31.07.2023 approving the export of 100MTs Hy. Paddy Seeds MHC2 (MRP 5631) to Vietnam by M/s MAHYCO PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
28	TRADE EXIM	HQRXEXLAPPLY00 001422AM24	PADDY	27.10.2023	Deferred due to want of comments / NOC from DoA&FW.
29	M/S SHIVSHAKTI TRADERS	HQRXEXLAPPLY00 001444AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.11.2023	Deferred due to want of comments / NOC from DoA&FW.
30	RAJ LAXMI TRADERS	HQRXEXLAPPLY00 001457AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
31	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001460AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seeds / Hybrid Rice (Paddy) Arize Tej Gold Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
32	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001461AM24	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.

			(Paddy) AZ6585ST Seeds		
33	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001470AM24	Hybrid Rice (Paddy) Tej Vang Seeds/ Hybrid Rice (Paddy) Arize B-TE1 Seeds	10.11.2023	Deferred due to want of comments / NOC from DoA&FW.
34	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001509AM24	Hybrid Rice (Paddy) Arize Dhani Gold Seeds/ Hybrid Rice (Paddy) Arize AZ7006 Seeds/ Hybrid Rice (Paddy) Arize INH16019 Seeds/ Hybrid Rice (Paddy) Arize AZ6453 ST Seeds/ Hybrid Rice (Paddy) Arize Tej Gold Seeds/ Hybrid Rice (Paddy) Arize AZ6585 ST Seeds/ Hybrid Rice (Paddy) Arize AZ2241 ST Seeds	25.11.2023	Deferred due to want of comments / NOC from DoA&FW.
35	M/S MA LAXMI TRADERS	HQRXEXLAPPLY00 001512AM24	Rice Paddy or in Husk (Non Basmati Rice)	26.11.2023	Deferred due to want of comments / NOC from DoA&FW.
36	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00 001516AM24	ONION SEEDS C.V. BOMBAY RED	27.11.2023	Approved on the basis of Comments / NOC from DoA&FW are received OM No. 1-169/2023- SD.IV (289th EXIM - Export - 24) dated 18.05.2023 approving the export of 20000 KGs ONION SEEDS C.V. BOMBAY RED to Kenya by M/s SAFAL SEEDS AND BIOTECH LIMITED Export Authorization was issued on ex-post facto basis.
37	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001523AM24	Of Onion-BONUS	30.11.2023	Approved on the basis of Comments / NOC from DoA&FW are received OM No. 1-168/2023- SD.IV (288th EXIM - Export - 41) dated 15.09.2023 approving the export of 1500 KGs Onion Seeds c.v. Bonus to Sri Lanka by M/s KALASH SEEDS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

38	OM ENTERPRISES	HQRXEXLAPPLY00001524AM24	Non Basmati Rice Paddy (other than seed quality)	30.11.2023	Deferred due to want of comments / NOC from DoA&FW.
39	SAHU TRADERS	HQRXEXLAPPLY00001528AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	01.12.2023	Deferred due to want of comments / NOC from DoA&FW.
40	BHARAT SEEDS CORPORATION	HQRXEXLAPPLY00001540AM24	Onion Seeds c.v. Bombay Red / Onion Seeds c.v. Red Nasik / Onion Seeds c.v. Light Red Govran	05.12.2023	Deferred due to want of comments / NOC from DoA&FW.
41	Abhinandan Traders	HQRXEXLAPPLY00001542AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	05.12.2023	Deferred due to want of comments / NOC from DoA&FW.
42	ADARSH TRADERS	HQRXEXLAPPLY00001544AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
43	SAHU TRADERS	HQRXEXLAPPLY00001545AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
44	SAHU TRADERS	HQRXEXLAPPLY00001546AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
45	NIKHIL TRADERS	HQRXEXLAPPLY00001547AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
46	MAA BHAWANI TRADERS	HQRXEXLAPPLY00001548AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
47	ABRAR BROTHERS AND COMPANY	HQRXEXLAPPLY00001549AM24	onion seed	07.12.2023	Deferred due to want of comments / NOC from DoA&FW.
48	ANURAG TRADING	HQRXEXLAPPLY00001556AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
49	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY00001557AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
50	KESHRI NANDAN GRAIN STORE	HQRXEXLAPPLY00001558AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.

51	GOSWAMI ENTERPRISES	HQRXEXLAPPLY00001559AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
52	MODERN SINGH ENGINEERING WORKS	HQRXEXLAPPLY00001560AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
53	BALA JEE ENTERPRISES	HQRXEXLAPPLY00001561AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
54	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
55	HANUMAN TRADERS	HQRXEXLAPPLY00001565AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
56	DIPJYOTI ENTERPRISES	HQRXEXLAPPLY00001566AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
57	KARAN ENTERPRISES	HQRXEXLAPPLY00001567AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
58	JAI GOVIND ENTERPRISES	HQRXEXLAPPLY00001569AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
59	SHUBHAM TRADERS	HQRXEXLAPPLY00001577AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.
60	PARBATI GALLA BHANDAR	HQRXEXLAPPLY00001582AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.
61	PADARTHA G P	HQRXEXLAPPLY00001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.
62	YUVRAJ TRADING	HQRXEXLAPPLY00001599AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	19.12.2023	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

63	ANURAG TRADING	HQRXEXLAPPLY00 002700AM23	OF OTHER CEREALS RICE HUSK, CHURA BHUNSA, RICE BRAN & HUSK	23.03.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
64	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00 000152AM24	ALFALFA GRASS	18.04.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
65	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00 000153AM24	ALFALFA GRASS	18.04.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
66	ROBIN FRANCIS	HQRXEXLAPPLY00 000162AM24	ALFALFA HAY	19.04.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
67	THIRAVIAM INTERNATIONAL	HQRXEXLAPPLY00 000182AM24	WHEAT STRAW	25.04.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
68	KEVIN CORPORATION	HQRXEXLAPPLY00 000482AM24	ALFALFA HAY	18.05.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
69	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY00 000534AM24	MAIZE BRAN	23.05.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
70	CHEMPOLIS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 000562AM24	Wheat Straw	26.05.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
71	AESTHETICA IMPEX	HQRXEXLAPPLY00 000564AM24	ALFALFA HAY	26.05.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.

72	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00 000952AM24	MAIZE BRAN	08.07.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
73	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00 000980AM24	MAIZE BRAN	17.07.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
74	GLOBAL MERCHANTS	HQRXEXLAPPLY00 000989AM24	Alfalfa Bales	18.07.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
75	SHRI KELA MAIYA PRIVATE LIMITED	HQRXEXLAPPLY00 001000AM24	BUCK WHEAT HUSK	20.07.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
76	MARGS EXIM CO	HQRXEXLAPPLY00 001139AM24	MAIZE BRAN	07.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
77	S V JUTE INDUSTRIES	HQRXEXLAPPLY00 001230AM24	MAIZE BRAN	19.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
78	TRUST INTERNATIO NAL	HQRXEXLAPPLY00 001251AM24	MAIZE BRAN	23.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
79	FRINGE PAPO INTERNATIO NAL	HQRXEXLAPPLY00 001253AM24	BUCKWHEAT HUSK	23.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
80	NEEL MADHAV DEVOTIONAL SERVICES	HQRXEXLAPPLY00 001260AM24	Wheat straw chopped	28.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.

81	GIRI ENTERPRISE	HQRXEXLAPPLY00 001261AM24	MAIZE DRY BRAN	28.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
82	J.N.AGENCY	HQRXEXLAPPLY00 001262AM24	MAIZE DRY BRAN	28.08.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
83	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00 001265AM24	FROZEN BOVINE SEMEN	29.08.2023	Approved on the basis of Comments / NOC from DoAHD are received OM No. L-110102(1)/269/2021-Trade (E-20801) dated 11.12.2023 approving the export of 2000 Nos.SH574 FROZEN BOVINE SEMEN to Sri Lanka by M/s HISAR BOVINE SPERM STATION & RESEARCH CENTER Export Authorization was issued on ex-post facto basis.
84	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00 001303AM24	MAIZE DRY BRAN	12.09.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
85	MARGS EXIM CO	HQRXEXLAPPLY00 001308AM24	LENTILS BRAN	14.09.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
86	KDH TRADING & CONTRACTING CO	HQRXEXLAPPLY00 001370AM24	WHEAT AND GROUNDNUTS STRAW FOR CATTLE FEED	07.10.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
87	DLOI EXPORTS	HQRXEXLAPPLY00 001387AM24	Alfalfa / Lucerne / Berseem Hay	12.10.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
88	EVERMARK AGRC TECH CO.	HQRXEXLAPPLY00 001428AM24	MAIZE DRY BRAN	31.10.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.

89	USHA ENTERPRISE	HQRXEXLAPPLY00001432AM24	MAIZE BRAN	02.11.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
90	GENUS BREEDING INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001506AM24	Bovine semen	24.11.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.
91	GLOBAL MERCHANTS	HQRXEXLAPPLY00001520AM24	Alfalfa Bales 18% Protein (Alfalfa Hay Bales)	29.11.2023	Rejected based on the comments received from DoAHD stating the export of the respective item is not recommended considering the current fodder inflation in the country.

**Ministry of Environment Forest and Climate Change
(SU Division)**

92	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	Agarwood Chips	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 14.08.2023 sought documents from the firm. A deficiency letter has been issued on 23.10.2023 to provide proper set of documents.
93	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
94	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY00002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
95	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.

96	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
97	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
98	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002691AM23	PATTALAND(ARTI FICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland. Application will be considered fresh from 1st April, 2024.
99	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland. Application will be considered fresh from 1st April, 2024.
100	RAATI RAJAN IMPEX	HQRXEXLAPPLY00 000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
101	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK- ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
102	CLASSIC COTTAGE INTERNATIO NAL	HQRXEXLAPPLY00 000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.

103	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
104	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
105	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001382AM24	RED SANDERS WOOD PATTALAND IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE	12.10.2023	Approved on the basis of Comments / NOC from M/o EF&CC (SU Div) received vide O.M dated 18.12.2023 approving the export of 5000 KGs red sanders wood pattaland in value added products parts of various sizes of furniture to Singapore by M/s RAATI RAJAN IMPEX
106	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001384AM24	RED SANDERS WOOD OBTAINED BY ARTIFICIAL ORIGIN FROM PATTALAND IN LOG FORM	12.10.2023	Approved on the basis of Comments / NOC from M/o EF&CC (SU Div) received vide O.M dated 18.12.2023 approving the export of 15.5 MTs red sanders wood obtained by artificial origin from pattaland in log form to Singapore by M/s RAATI RAJAN IMPEX
107	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY00001391AM24	RED SANDERS WOOD LOGS	13.10.2023	Deferred due to Comments / NOC from M/o EF&CC (SU Div) received vide O.M dated 20.11.2023 stating (The Ministry vide letter No. 5-2/2015-SU (Pt.) (Vol.IV) dated 25th March, 2019 (copy enclosed) has issued its NoC for export of 4.901 MT of red sanders wood logs to Mys Himalayan Interational. However, it appears that the firm has not exported the material kindly state the reasons for not exporting the material despite issuing the NoC in 2019. The firm has enclosed expired Certificate of Origin. The Certificate of Origin was valid upto 17th February 2022. A deficiency letter has been issued on 20.11.2023 requesting the firm to submit the relevant documents.

108	S.K.ENTERPRISE	HQRXEXLAPPLY0001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments from Andhra Pradesh Forest Department. However, the comments are awaited.
109	MRL ASSOCIATES INDIA	HQRXEXLAPPLY00001495AM24	RED SANDERS WOOD IN LOG FORM	21.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
110	AQSA ENTERPRISES	HQRXEXLAPPLY00001501AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
111	AQSA ENTERPRISES	HQRXEXLAPPLY00001507AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
112	AQSA ENTERPRISES	HQRXEXLAPPLY00001508AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
113	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for red sanders wood in logform and roots, obtained from artificially origin from pattaland.
114	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001529AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
115	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001530AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
116	ROCKY RED SANDAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001541AM24	RED SANDERS WOOD LOGS	05.12.2023	Deferred as the Ministry vide letter No. 5- 52/2023 dated 21.12.2023 has sought comments from Tamil Nadu Forest Department. However, the comments are awaited.

**Ministry of Environment Forest and Climate Change
(Ozone Cell)**

117	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00 001408AM24	Bromotrifluoro methane (Halon- 1301) (Feedstock use)	18.10.2023	Deferred on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received Seeking information from the firm. A deficiency letter has been issued on 28.11.2023 to provide relevant information/documents.
118	KABU PROJECTS PRIVATE LIMITED	HQRXEXLAPPLY00 001425AM24	Refrigerant Gas R-236fa (HFC- 236FA)	30.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 27.12.2023 approving the export for 260 KGs Refrigerant Gas R-236fa (HFC- 236FA) to customers in Qatar by M/s KABU PROJECTS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
119	NAVIN FLUORINE INTERNATIO NAL LIMITED	HQRXEXLAPPLY00 001464AM24	Halogenated derivatives of acyclhydrocarb onscontaining two or more different halogen:- - Chlorodifluorom ethane (HCFC-22)	09.11.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 27.12.2023 approving the export for 4073.7 MTs Mono Chloro Difluoro Methane (REFRIGERA NT R-22 / HCFC-22 / MAFRON 22) to any Customers in countries namely Bahrain, Brazil, Egypt, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand, Turkiye, United Arab Emirates and Vietnam (Article-5 Countries which are signatory of Montreal Protocol on Substances that Deplete the Ozone Layer) for the Calendar year 2024. by M/s NAVIN FLUORINE INTERNATIONAL LIMITED. Export Authorization was issued on ex-post facto basis.
120	CRYPTZO ENGINEERIN G PRIVATE LIMITED	HQRXEXLAPPLY00 001482AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2,3,3,3- Heptafluoroprop ane (HFC227ea), 1,1,1,2,2,3- hexafluoropropa ne (HFC236cb), 1,1,1,2,3,3- hexafluoropropa ne (HFC236ea) and 1,1,1,3,3,3- hexafluoropropa ne (HFC-236fa)	17.11.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 27.12.2023 approving the export for 952 MTs HEPTAFLUOROPROPANE (HFC- 227ea) to customers in Philippines by M/s CRYPTZO ENGINEERING PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
121	SRF LIMITED	HQRXEXLAPPLY00 001499AM24	trans-1,3,3,3- Tetrafluoroprop-	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone

			1-ene (HFO-1234ze(E))		Cell)
122	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001504AM24	Bromotrifluoro methane (Halon-1301) (Feedstock use)	24.11.2023	Approved on the basis of Comments / NOC from MoEF&CC (Ozone Cell) are received OM No. 11/17/2018-OC dated 12.12.2023 approving the export of 800 MTs Bromotrifluoro methane (Halon-1301) (Feedstock use) by M/s GUJARAT FLUOROCHEMICALS LIMITED Export Authorization was issued on ex-post facto basis.
123	CRYPTZO ENGINEERING PRIVATE LIMITED	HQRXEXLAPPLY00001554AM24	HEPTAFLUOROPROPANE	08.12.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 27.12.2023 approving the export for 1083 KGs HEPTAFLUOROPROPANE (HFC-227ea) to customers in Philippines by M/s CRYPTZO ENGINEERING PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
Department of Atomic Energy					
124	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000190AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	27.04.2023	Deferred due to Comments / NOC from DAE received vide email dated 15.11.2023 asking firm to declare the source of Zirconium silicate that it intends to export to Spain. A deficiency letter has been issued to the firm on 16.11.2023.
125	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001353AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh) / Shwet)	28.09.2023	Approved on the basis of Comments / NOC from DAE are received vide email dated 08.12.2023 approving the export for 1000 MTs MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh) / Shwet) by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
126	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001364AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	05.10.2023	Approved on the basis of Comments / NOC from DAE are received vide email dated 05.12.2023 approving the export for 1750 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

127	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001386AM24	ZIRCONIUM SILICATE	12.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking The firm to declare the source of Zirconium silicate that it intends to export to Bangladesh. A deficiency letter has been issued to the firm on 23.11.2023.
128	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001392AM24	ZIRCONIUM SILICATE	13.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking the firm to declare the source of Zirconium silicate that it intends to export to Spain. A deficiency letter has been issued to the firm on 23.11.2023.
129	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00 001418AM24	MICRONIZED ZIRCONIUM SILICATE	22.10.2023	Approved on the basis of Comments / NOC from DAE are received vide email dated 05.12.2023 approving the export for 1000 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
130	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00 001421AM24	MICRONIZED ZIRCONIUM SILICATE	26.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking the firm to declare the source of Zirconium silicate that it intends to export to Turkey. A deficiency letter has been issued to the firm on 23.11.2023.
131	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00 001480AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	16.11.2023	Deferred due to want of comments/NOC from DAE
132	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001552AM24	MICRONIZED ZIRCONIUM SILICATE	07.12.2023	Deferred due to want of comments/NOC from DAE
133	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001551AM24	MICRONIZED ZIRCONIUM SILICATE	07.12.2023	Deferred due to want of comments/NOC from DAE
Ministry of Mines					
134	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00 002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines

			approx. Quantity in WMT(+/- 10%)		
135	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00 000970AM24	Chrome ore lumps, containing 47percent Cr2O3 and above	12.07.2023	Closed as the firm has withdrawn the application.
136	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00 001433AM24	Chrome ore lumps, containing 47percent Cr2O3 and above-1) Cr2O3 : 47 to 50 % 2) SiO2 : 10 to 12% 3) Fe2O3 : 11 to 17 % 4) Al2O3 : 11 to 17 % 5) MgO : 11 to 17 % 6) Moisture : 1% Max 7) Grain size :-200 Mesh 99 %	02.11.2023	Deferred due to want of comments/NOC from MoM.
137	SUJEX INDIA	HQRXEXLAPPLY00 001571AM24	Silica Sands: --- Quartz sands	13.12.2023	Deferred due to want of comments/NOC from MoM.
DPIIT					
138	K R IMPEX	HQRXEXLAPPLY00 002207AM23	Hard White Shaving Shorted Office Paper Shavingn - Waste Paper	16.12.2022	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
139	VIPRA EXIM	HQRXEXLAPPLY00 002314AM23	News Paper for Re use	10.01.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
140	JANAR EXPORTS	HQRXEXLAPPLY00 002353AM23	Over Issued Newspapers	17.01.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
141	VIPRA EXIM	HQRXEXLAPPLY00 002429AM23	News Paper for Re use	08.02.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.

142	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY00 002477AM23	Used News Paper	16.02.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
143	SAFAA EXPORTS	HQRXEXLAPPLY00 002523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
144	SHREE SHYAM TRADERS	HQRXEXLAPPLY00 002540AM23	RECOVERED(WAS TE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
145	POTHIGAI IMPEXP	HQRXEXLAPPLY00 002643AM23	WASTE NEWS PAPER	14.03.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
146	SANPAR EXPORTS	HQRXEXLAPPLY00 000588AM24	OLD NEWS PAPER	31.05.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
147	NETIQUE INFOTECH PRIVATE LIMITED	HQRXEXLAPPLY00 000626AM24	WASTE PAPER- OVER ISSUED NEWS PAPER	12.06.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
148	POTHIGAI IMPEXP	HQRXEXLAPPLY00 000797AM24	RECOVERED NEWSPAPER	30.06.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
149	ATS GLOBAL SOLUTIONS	HQRXEXLAPPLY00 000904AM24	RECOVERED NEWSPAPER	03.07.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
150	THE PAARAMPAR AH EXPORTS	HQRXEXLAPPLY00 001052AM24	Paper or paperboard made mainly of mechanical pulp (for example, newspapers, journals and similar printed matter)	31.07.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
151	JABAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00 001202AM24	WASTE NEWS PAPER	14.08.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.

152	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00 001217AM24	OVER ISSUED NEWS PAPER	17.08.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
153	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00 001218AM24	OVER ISSUED NEWS PAPER	17.08.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
154	AL MEHAR DAIRY FARM	HQRXEXLAPPLY00 001241AM24	WASTE NEWS PAPER	21.08.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
155	BOUNDLESS INDIA TRADING COMPANY	HQRXEXLAPPLY00 001379AM24	OLD NEWS PAPER	11.10.2023	Rejected based on the comments received from DPIIT not approving the exports due to deficiency of fibre and shortage of waste paper in the country.
Ministry of Textiles					
156	NEW KASHMIR CREATION	HQRXEXLAPPLY00 000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
Ministry of Petroleum & Natural Gas					
157	VASUDHA DEVI BIO ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00 001500AM24	BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS	24.11.2023	Deferred due to want of comments/NOC from MoP&NG
Miscellaneous Applications					
158	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00 001342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoFPI.

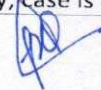
159	GREESHMA RAVIKUMAR	HQRXEXLAPPLY00 002379AM23	Self feedingBird(feedi ng of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
160	S G P INDIA	HQRXEXLAPPLY00 000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
161	ANP TRADE LLP	HQRXEXLAPPLY00 002228AM23	Potassium chloride	20.12.2022	Deferred on the basis of Comments received from DoF stating M/s. ANP Trade LLP for Potassium Chloride export does not have any supporting documents as per clause or Sl.No. 162 of the mentioned guidelines i.e. there is no proof that the company is a direct importer of MOP or Potassium Chloride and the export is from the quantity of import of MOP made during the last six months. A deficiency letter is issued to the firm to submit relevant documents.
162	CAPLIN POINT LABORATORI ES LIMITED	HQRXEXLAPPLY00 000045AM24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG(EACH SUPPOSITORY CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES	04.04.2023	The item description is not matching with the ITCHS Code of the Export Policy. According to schedule II of Export Policy, the ITCHS Code-84199090 having item description Glands and other organs for organo-therapeutic uses, dried, whether or not powdered; extracts of glands or other organs or of their secretions for organotherapeutic uses; heparin and its salts; other human or animal substances prepared for therapeutic or prophylactic uses, not elsewhere specified or included. - Other" given by the firm is "free" for exports. However, Gonads and other reproductive organs of buffaloes and Germplasm of cattle and buffaloes falling under ITCHS Code 30019099 are restricted for exports. A deficiency letter has been issued to the firm to clarify the same on 04.12.2023.
163	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY00 000463AM24	Nano nutrients for Plants and Fertilizer	16.05.2023	Deferred due to want of want of information from the firm.

164	K K TRADERS HUF	HQRXEXLAPPLY00 000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments from Ministry of AAYUSH.
165	SHREE MULTITRADE	HQRXEXLAPPLY00 000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
166	INDUSHREE ORGANIC	HQRXEXLAPPLY00 001300AM24	Sodium casinate	11.09.2023	Deferred due to want of comments/ NOC from MoFPI

Raw Human Hair Applications

167	M.D.ENTERPRI SE	HQRXEXLAPPLY0 0002231AM23	Human hair	20.12.2022	The case has been taken up on e- file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
168	GNL EXPRESS	HQRXEXLAPPLY0 0002222AM23	Unprocessed indian human hair	17.12.2022	The case has been taken up on e- file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
169	CHOUDHURI NAJIMUDDIN	HQRXEXLAPPLY0 0001494AM24	Human hair unworked, whether or not washed or scoured	21.11.2023	First Request for the current FY. Firm has submitted CA Certificate. Export authorization was issued with quantity of 1000 Kg raw human hair for export.
170	M S INTERNATIO NAL	HQRXEXLAPPLY0 0001502AM24	Human hair unworked, whether or not washed or scoured	24.11.2023	First Request for the current FY. Firm has submitted CA Certificate. Export authorization was issued with quantity of 1000 Kgs raw human hair for export.
171	RIYAZ ENTERPRISE	HQRXEXLAPPLY0 0001510AM24	Human hair unworked, whether or not washed or scoured	25.11.2023	First Request for the current FY. The firm has submitted Full proceeds of the exports from previous authorization issued. Export authorization was issued with quantity of 21160 Kgs raw human hair for export.

172	AL MUSKAN ENTERPRISE	HQRXEXLAPPLYO 0001511AM24	Human hair unworked, whether or not washed or scoured	25.11.2023	First Request for the current FY. The firm has submitted Full proceeds of the exports from previous authorization issued. Export authorization was issued with quantity of 15120 Kg raw human hair for export.
173	S S ENTERPRISE	HQRXEXLAPPLYO 0001518AM24	Human hair unworked, whether or not washed or scoured	28.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
174	DULAL -SIBU HUMAN HAIR PRIVATE LIMITED	HQRXEXLAPPLYO 0001519AM24	Human hair unworked, whether or not washed or scoured	28.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
175	PRABIR GHOSH	HQRXEXLAPPLYO 0001521AM24	Human hair unworked, whether or not washed or scoured	29.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
176	NANDY INTERNATIONAL	HQRXEXLAPPLYO 0001522AM24	Human hair unworked, whether or not washed or scoured	30.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
177	MANARUL SEKH	HQRXEXLAPPLYO 0001531AM24	Human hair unworked, whether or not washed or scoured	02.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.



178	OXIZEN HAIR TRADERS	HQRXEXLAPPLY0001536AM24	Human hair unworked, whether or not washed or scoured	04.12.2023	First Request for the current FY. The firm has submitted Full proceeds of the exports from previous authorization issued. Export authorization was issued with quantity of 50000 Kgs raw human hair for export.
179	FARIHA ENTERPRISE	HQRXEXLAPPLY0001555AM24	Human hair unworked, whether or not washed or scoured	08.12.2023	First Request for the current FY. Export authorization was issued with quantity of 1000 Kg raw human hair for export.
180	S.L.V HAIR ENTERPRISE S	HQRXEXLAPPLY0001564AM24	Human hair unworked, whether or not washed or scoured	09.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
181	KSIX INTERNATIONAL	HQRXEXLAPPLY0001570AM24	Human hair unworked, whether or not washed or scoured	12.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
182	PRAJWAL ENTERPRISE S	HQRXEXLAPPLY0001574AM24	Human hair unworked, whether or not washed or scoured	13.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
183	RAMYA ENTERPRISE S	HQRXEXLAPPLY0001575AM24	Human hair unworked, whether or not washed or scoured	13.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.

184	XOREA EXPORTS PRIVATE LIMITED	HQRXEXLAPPLYO 0001576AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
185	SUMITH ENTERPRISE S	HQRXEXLAPPLYO 0001578AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	The case has been taken up on e- file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. It has also been observed that the previous authorization has not been fully utilized by the firm and remaining quantity 490KGs is yet to be exported.
186	DIMOND GATEWAY	HQRXEXLAPPLYO 0001579AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	First Request for the current FY. Firm has submitted the proceeds from exports made. Export authorization was issued with quantity of 50000 Kg raw human hair for export.
187	AL-HADI ENTERPRISE	HQRXEXLAPPLYO 0001580AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
188	ANGEL HAIR ENTERPRISE	HQRXEXLAPPLYO 0001584AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.

189	ANGEL WAVY HAIR	HQRXEXLAPPLYO 0001584AM24	Human hair unworked, whether or not washed or scoured	15.12.2023	First Request for the current FY. Firm has submitted the proceeds from the previous authorization. Export authorization was issued with quantity of 1000 Kg raw human hair for export.
190	ROJ ENTERPRISE	HQRXEXLAPPLYO 0001588AM24	Human hair unworked, whether or not washed or scoured	15.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
191	M M HAIR ENTERPRISE	HQRXEXLAPPLYO 0001589AM24	Human hair unworked, whether or not washed or scoured	15.12.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
192	F I ENTERPRISE	HQRXEXLAPPLYO 0001593AM24	Human hair unworked, whether or not washed or scoured	18.12.2023	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
193	SKYGREEN INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO 0001592AM24	Human hair unworked, whether or not washed or scoured	18.12.2023	First Request for the current FY. Export authorization was issued with quantity of 1000 Kg raw human hair for export.
194	MUNNA ENTERPRISE	HQRXEXLAPPLYO 0001596AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.
195	BANDANA SAHANI	HQRXEXLAPPLYO 0001600AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

